

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 3856  
TO BE ANSWERED ON 16.03.2026**

**WELFARE OF AGRICULTURAL LABOURERS**

**†3856. SHRI SANATAN PANDEY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether any special steps has been taken by the Government for the welfare of agricultural labourers in the country;**
- (b) if so, the number of agricultural labourers benefited from the said welfare schemes in Uttar Pradesh;**
- (c) the details of the welfare schemes launched by the Government for unorganized workers, especially for the rural and agricultural labourers; and**
- (d) the details of the funds allocated to Uttar Pradesh under the said schemes during the last three years and current year, year, scheme and district-wise?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (d): The Government has taken various steps to provide social security to unorganised workers including agricultural labourers by implementing various schemes. These include (i) Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) for old age pension, (ii) Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) for providing financial assistance of Rs. 6,000 per year to eligible farmer families, (iii) Pradhan Mantri Kisan Maandhan Yojana (PMKMY) for old age protection to small and marginal farmers, (iv) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life and disability, (v) Pradhan Mantri Suraksha Bima Yojana (PMSBY) for accidental insurance, (vi) Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB PM-JAY) for cashless health insurance coverage up to Rs. 5 lakh per family, (vii) PM Awas Yojana- Gramin (PMAY-G), (viii) Viksit Bharat- Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G) for guaranteed employment of 125 days in a year.**

**Contd..2/-**

**Agricultural labourers are covered under various social security schemes designed for unorganised workers and economically weaker rural households workers. The number of Agricultural labourers registered on eShram portal (on a self-declared basis) in the state of Uttar Pradesh is approximately 2.30 crore as on 12.03.2026.**

**In addition, State Governments also run schemes for welfare of the workers including agricultural labourers. Budget allocations and expenditure are as per provisions of the respective schemes.**

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